

(e) if so, whether the request has been agreed to?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) No, but the design of the earth dam on the right flank of the main dam has been prepared and finalised by the Central Water & Power Commission on a reference from the project authorities.

(b) Does not arise.

(c) First unit of 89.1 MW in early 1964.

(d) and (e). Yes.

Two Roomed Quarters for Class IV Government Employees

743. Shri Bishanchander Seth: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether it is a fact that Government is planning to construct two roomed quarters for the class IV Government employees;

(b) if so, when it is likely to be constructed and how many such quarters will be constructed;

(c) whether this will have any effect on those who are already in the occupation of one room quarters; and

(d) what are the full details of this scheme?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) to (d). It has been decided that in future two-roomed quarters will be provided for Class IV Government employees instead of one roomed quarters provided at present. The construction of new quarters, whether by re-development or on new land, will be on this basis. To begin with, it has been decided to construct about 800 two-roomed quarters on Panchkuin Road, New Delhi as the first phase of re-development in that area. The existing occupants of one-roomed quarters will be provided two-roomed quarters.

Cultivation of "Lang"

744. { **Shri Buta Singh:**
Shri Gulshan:
Shri Narendra Singh
Mahida:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that a pulse called 'LANG' is extensively cultivated in Gujarat and many other parts of the country;

(b) whether the use of this as a food grass continuously for some months is often found to produce incurable form of paralysis of the lower extremities; and

(c) if so, why cultivation of this pulse has not been banned so far?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) The pulse called 'LANG' which is also known as 'Kesari Dal' is consumed either in the form of 'dal' or in the form of 'chapaties'. If this pulse is continuously used as a major part of the staple diet without inclusion of protective foods and cereals it produces a disease known as Lathyrism, which is characterised by contraction of the calf muscles and paralysis of lower limbs.

(c) Under Rule 44-A of the Prevention of Food Adulteration Rules, 1955, State Governments have been authorised to prohibit the sale of Kesari Gram Dal or their preparations with effect from such dates as may be specified by them in the official Gazette. But the cultivation of this crop has economic aspects too and in order to find a suitable substitute crop the Government of India have decided to set up a centre in a typical tract where 'Kesari Gram' is cultivated, to undertake research work in order to examine the several varieties of 'Kesari Gram' and to isolate those that are not harmful.